

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
[PEARL ENGINEERING POLYMERS LIMITED]

1.	NAME OF CORPORATE PERSON	Pearl Engineering Polymers Limited
2.	DATE OF INCORPORATION OF	14/07/1992
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	ROC- Pune Incorporated under the Provision Companies Act, 1956.
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY	U25209PN1992PLC012701
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	D-17,MIDC Industrial Aerakurkumbh, TAL: Daund, dist Pune, Maharashtra, India, 413802.
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	25 th November, 2023
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Mr. Loveneet Handa 201, 2 nd Floor, Park View Complex 48, near Reliance Fresh, Hasanpur, I.P. Extension, Patparganj, Delhi 110092 E-mail: loveneet.cs@gmail.com Liquidation.pearlengineering@gmail.com Contact No. 9818664478 IP Registration No.: IBBI/PA-002/IP-N01048/2020-2021/13386
8.	LAST DATE FOR SUBMISSION OF CLAIMS	28 th December 2023

Notice is hereby given that Pearl Engineering Polymers Limited has commenced voluntary liquidation on 25th November, 2023. The stakeholders of Pearl Engineering Polymers Limited are hereby called upon to submit proof of their claims, on or before 28th December 2023, to the liquidator at the address and email id mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, post or electronically.

Submission of false or misleading proofs of claim shall attract penalties.



Loveneet Handa
Voluntary Liquidator for

Pearl Engineering Polymers Limited

(Under Voluntary Liquidation)

IP Registration No: IBBI/PA-002/IP-N01048/2020-2021/13386

Date: 29/11/2023

Place: Delhi

